

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-209**  
IB-1634(ND)/2019

**IN THE MATTER OF:**

M/s. Mitsubishi Elecator India Pvt. Ltd.  
Vs.  
M/s. Ireo Pvt. Ltd.

**.Applicant**

**.Respondent**

**SECTION**

Under Section 9 of IBC, 2016

**Order delivered on 29.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HONBLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HONBLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Vaijyant Khanna  
For the Respondent : Adv. Saurabh Kalia and Adv. Parika Thakral

**ORDER**

Ld. Counsel for the Corporate Debtor seeks more time to file his reply.  
Let the reply be filed. To come up for arguments on 30.09.2019.



**(SUMITA PURKAYASTHA)  
MEMBER (T)**



**(INA MALHOTRA)  
MEMBER (J)**